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**FORM 'E'**

Form of supply of information to the applicant  
[Rule 4 (iv)]

No. HC.XXXV - 02/2018/ 294 / RTI  
Dated 1st December, 2018

From: Sri Dhruvad Kashyap Das  
Registrar (Judicial) & PIO  
Gauhati High Court.  
Guwahati - 781001

To : Mr. Hamid Ali  
CEC, Head Office,  
Near Maharishi Vidya Mandir School,  
Silpukhuri, Guwahati - 781003

Sub: Information under RTI Act.

Ref. Your RTI application dated 24/10/2018 (Regd. ID No. 221/2018 dated  
02/11/2018).

Sir,

With reference to the above, the information pertaining to your query is provided  
herein below :

Reply to query No. 1: Regarding total number of System Assistants selected and  
their posting (i) Notification No. HC.XXXVII-38/2016/333/R.Cell dated 30/05/2018, (ii)  
Notification No. HC.XXXVII-38/2016/346/R.Cell dated 06/06/2018 and (iii) Corrigendum  
dated 06/06/2018 related Notification No. HC.XXXVII-38/2016/346/R.Cell dated  
06/06/2018 is enclosed.

Reply to query No. 2: Separate list of selected System Assistants of District &  
Sessions Judge establishments in Assam, who already joined their service in respective  
establishments, not being maintained in the Gauhati High Court, the said information  
could not be provided.

Reply to query No. 3: As mentioned in the selected list dated 30/05/2018 referred  
in reply to query No.1 above, the selected list, including the wait list, is valid for 1 year.  
The vacancy occurred due to 'no show' of selected candidate(s) within the stipulated time  
is to be filled up from the wait list, if available, within this validity period

Reply to query No. 4: Available copies of documents (total 3 nos.) is enclosed.

*Received the reply  
Substantial call  
1/12/2018*

Yours Faithfully,

*Handwritten signature*  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

*Handwritten signature*  
3/12/2018

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C/E

**FORM - E**

Form of supply of information to the applicant  
[Rule 4 (iv)]

No. HC.XXXV -04/2018/ 299 / RTI  
Dated 13<sup>th</sup> December, 2018

From : Sri Dhruvad Kashyap Das  
Registrar (Judicial) & PIO  
Gauhati High Court  
Guwahati-781001

To : Sri Ashok Kumar Upadhyay  
R-47, Sector 11,  
NOIDA,  
Uttar Pradesh -- 201301

Sub : Information under RTI Act.

Ref : Your RTI Application dated 20/08/2018, Regd. Vide ID No. 225/2018  
dated 12/11/2018 and Letter No. 15011/96/2016-Jus (AU) dated 16/10/2018  
of the Section Officer & CAO, Ministry of Law & Justice (Department of Justice),  
Government of India.

Sir,

With reference to the above, the available information pertaining to your query is provided  
herein below:

Reply to query No. 1, 2, 3 and 4 :

|  |        |        |        |        |        |        |        |       |       |       |       |
|--|--------|--------|--------|--------|--------|--------|--------|-------|-------|-------|-------|
| Number of Judges appointed in last 10 years in lower judiciary of Assam: | 2008   | 2009   | 2010   | 2011   | 2012   | 2013   | 2014   | 2015  | 2016  | 2017  | Total |
| Number of vacancies in last 10 years:                                    | 0      | 0      | 45     | 9      | 5      | 23     | 68     | 0     | 14    | 40    | 111   |
| Number of New Courts opened in last 10 years:                            | 35     | 103    | 83     | 109    | 150    | 141    | 90     | 107   | 114   | 76    |       |
| Pendency of cases in lower Courts -last 10 years :                       | 0      | 12     | 14     | 11     | 53     | 3      | 11     | 16    | 1     | 5     | 109   |
|  | 229718 | 232957 | 244098 | 259596 | 253175 | 248472 | 240597 | 24504 | 25000 | 24500 | 24500 |

Reply to query No. 5 : Number of Judges in Lower Judiciary of Assam as on May,2018) = 110

Reply to query No. 6 : Number of Judges in lower courts of Assam in 2014 = 314.

Reply to query No. 7 : Yes.

Reply to query No. 8 and 9 : Total courts computerized=66 and in the year 2014 = 55.

Reply to query No. 10 and 11 : Separate data on number cases where Government is a litigant not being maintained, the said information could not be provided.

Reply to query No. 12 : Number of women Judges in lower judiciary of Assam = 142.

Reply to query No. 13 : Number of women Judges in the year 2014 in Assam = 107

Reply to query No. 14 : Number of specialized university opened in Assam = 1

Yours faithfully,

Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

12/11/2018

upadhyay

(m)

**FORM 'E'**

Form of supply of information to the applicant  
[Rule 4 (iv)]

By hand delivery

No. HC.XXXV -02/2018/ 304 / RTI  
Dated 15<sup>th</sup> December, 2018

From: Sri Dhrupad Kashyap Das  
Registrar (Judicial) & PIO  
Gauhati High Court.  
Guwahati - 781001

To : Sri Dipankar Barman,  
Vill- Lachima,  
P.o. & P.S. - Sarthebari,  
Dist.- Barpeta,  
Assam - 781307

Sub: Information under RTI Act.

Ref: Your RTI application dated 15/11/2018 (Regd. ID No. 226/2018 dated  
15/11/2018).

Sir,

With reference to the above, the information pertaining to your query is provided  
herein below :

Reply to query No. 1: The criteria for giving marks in easy type questions are  
decided by the evaluators based on their wisdom.

Reply to query No. 2: There is no separate qualifying marks for person with  
disability.

Yours faithfully,

Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

15/12/18

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By *[Signature]*

**FORM 'E'**  
Form of supply of information to the applicant  
[Rule 4 (iv)]

No. HC. XXXV -02/2018/3043 RTI  
Dated 18<sup>th</sup> December, 2018

From: Sri Dhrupad Kashyap Das  
Registrar (Judicial) & PIO  
Gauhati High Court.  
Guwahati - 781001

To : Mr. Parul Islam Barbhuiya  
Quarter No. P/376/B, M.E.S. Colony,  
Vill- Tupkhana Part - 1,  
P.O. - Arunachal,  
Dist.- Carhar, Assam - 788025

Sub: Information under RTI Act.

Ref: Your RTI application dated 15/11/2018 (Regd. ID No. 227/2018 dated  
20/11/2018).

Sir,

With reference to the above, I am enclosing herewith the copy of OMR answer  
sheet, in respect of yourself (Roll No. 3043), as sought for.

Yours faithfully,

Enclosure : as stated

*[Signature]*  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

*[Signature]*  
18/12/2018

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**FORM 'E'**

Form of supply of information to the applicant  
[Rule 4 (iv)]

*Handwritten signature*

No. HC.XXXV -03/2018/307/ RTI  
Dated 18<sup>th</sup> December, 2018

From: Sri Dhruvad Kashyap Das  
Registrar (Judicial)& PIO  
Gauhati High Court.  
Guwahati - 781001

To : Anjan Jyoti Gogoi  
Ganesh Nagar,  
Basistha,  
Guwahati - 781029

Sub: Information under RTI Act.

Ref: Your RTI application dated 13/12/2018 (Regd. ID No. 234/2018 dated 13/12/2018).

Sir,

With reference to the above, the information pertaining to your query is given herein below :

Reply to query : Since you have not submitted/claimed any petrol/mobile phone bill, no petrol/mobile phone bill is reimbursed to you by the Registry of Gauhati High Court during the period September, 2012 to April, 2018.

Yours faithfully

*Handwritten signature*  
18.12.18  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

Received  
A.J.S.  
19/12/18

*Handwritten signature*  
18/12/2018

(6)

27/12/2018

**FORM 'E'**

Form of supply of information to the applicant  
[Rule 4 (iv)]

No. 10,28,40,02,001,001,001  
Dated 17<sup>th</sup> December, 2018

From: Sri Drupad Kashyap Das  
Registrar (Judicial) & PIO  
Gauhati High Court,  
Guzahati - 781001

To : Miss Mitchell Zimomi  
Block 2, House No. 197  
Chekya Village,  
Dimapur, Nagaland - 797115

Sub: Information under RTI Act.

Ref: Your RTI application dated 29/11/2018 (Reqd. ID No. 228/2018 dated  
03/12/2018).

Sir,

With reference to the above, I am enclosing herewith the copy of CD/CD-ROM sheet, in respect of yourself (Roll No. 1224), as sought for.

Yours faithfully,

Enclosure : as stated

27/12/2018  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

27/12/2018

(2)

FORM 1

Form of application for information to the public under Rule 3(b)

Handwritten notes: "1/11/11" and "R. J. P. 11"

No. HC 852 (01/2009) 1/1/11  
Form of application for information

To: The Director of the Environment  
From: Mr. [Name], [Address]  
[Address]  
[Address]

Re: [Subject]  
[Subject]  
[Subject]  
[Subject]

Information sought: [Subject]

[Subject]  
[Subject]

By:

With reference to the above, the applicant is/are requesting information regarding [Subject]

The applicant is/are requesting information regarding [Subject]  
[Subject]  
[Subject]

The applicant is/are requesting information regarding [Subject]  
[Subject]

Handwritten signature and notes at the bottom of the page.